

# In The Central Administrative Tribunal, Jaipur Bench, Jaipur

CA/TA/MP, No. 291 /1993 (in OA, No. 285 /93)

P.D. Ref

Versus UDG & OS.

Date of Order

Orders

This is an ~~APP~~ (in OA, No. 285 /93) for condonation of delay in filing the OA. It is in order (except 3 (three) file <sup>envelopes</sup> ~~covers~~ with self addressed of the Respondents, not filed.)

10/11/93

2  
14/5

The envelopes required would be filed at the time of issuing notices  
2  
Actu

11/5/93

Petitioner present in person

Register & Put up in Court for admission on 20-11-93

200  
REGISTRAR  
C.A.T., JAIPUR

20.5.93  
Present:- Sh. S.S. Sharma, counsel for the applicant / Petitioner.

As per the order in the OA 285/93, today, the APP stands disposed of.

Q  
(OP Name)  
Adm Member

Q  
(D.L. Mehta)  
Vice-Chairman